

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 139
(IB)-401(PB)/2020

IN THE MATTER OF:

Mr. Gaurav Kathuria	Petitioner
v.		
M/s. RG Regidency Pvt. Ltd.	Respondent

SECTION : UNDER SECTION 9 of the IBC, 2016

Order delivered on 05.04.2021

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYSTHA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant Mr. Nitin Kaushik, Adv.

ORDER

Learned counsel for the corporate debtor undertakes to settle the matter within two days.

At request, list this matter on 08.04.2021.

-sd-

(SUMITA PURKAYSTHA)
MEMBER (TECHNICAL)

-sd-

(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

05.04.2021
Aarti Makker